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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.112/BB/ 17	-	Admission	Rule-6 of IB	J.R. Metal Chennai Ltd. Vs Nitesh Urban Development Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

*112
98866549*

Dr. Ashok Kumar Mishra

ORDER

Matter is listed today for admission. Registry has raised objections.
Counsel for Petitioner is present. He is directed to comply the objections.
List it on 09/11/2017.

Member (T)

Member (J)